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C.A.No. 6768 OF 2000
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp
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ITEM No.1A (For Judgment) COURT No. 2 SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.6768/2000@@
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Shambhu Ram Yadav

Appellant (s)

VERSUS

Hanuman Das Khattry

Respondent (s)

(HEARD BY HON'BLE THOMAS AND SABHARWAL, JJ.) @@
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Date : 26/07/2001 This matter was called on for pronouncement of Judgment.

CORAM :

HON'BLE MR. JUSTICE S.P. BHARUCHA
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Appellant(s) Mr. Ashok Mathur, Adv.

For Respondent(s) Dr. Sushil Balwada, Adv.
Mr. B.D. Sharma, Adv.

The Court made the following O R D E R@@
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L.....L.....I.....T.....T.....T.....T.....T.....T.....J
.SP2

Hon'ble Mr.Justice Y.K.Sabharwal pronounced the judgment
allowing the appeal with costs quantified at Rs.10,000/-.

.SP1

(N. Annapurna)
Court Master

(Shelly Sengupta)
Court Master

(Signed Judgment is placed on the file. Reportable.)@@
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